ANNEXURE-8

Name of the Corporate Debtor: M/s Independent TV Limited
Date of commencement of CIRP: 26.02.2020
List of creditors as on: 17.06.2022
List of operational creditors (Other than Workmen and Employees and Government Dues)

		Deta	Details of claim received		Detail	Amount						Amount of any	Amount of any	Amount of any
l an	Name of the Creditor	r Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether y related party?	r % of voting share in CoC	Amount of contingent claim		Amount of any mutual dues, that may be set- off	Amount of any mutual dues, Amount of claim not hat may be set admitted off	
(In Dis	Disney Broadcasting (India) Limited		1,01,38,318	1,01,38,318	00	0	No	No	0	NA		NA	NA 0	
2 Ent	Zee Entertainment Enterprises Limited	14.03.2020	8,29,48,058	8,29,48,058	00	0	No	No	0	NA		NA	NA 0	
E N	Numeric Advisory Private Limited		THE STATE OF THE S											
ω		16.03.2020	4,24,770	2,40,770	8	0	No	No		NA	e e e e e e	NA	NA 1,84,000	
4 Pri	M B Surana Marketing Private Limited	13.03.2020	0 72.15,114	9,99,900	00	0	No	No	0	NA		NA	NA 62.15,214	
5 Ent	Akash Saha (Ambay Enterprises)	14.03.2020	0 2,00,000	2,00,000	000	0	No	No	0	NA		NA	NA 0	
6 Cor	Independent Service Company	12.03.2020	0 82,30,044	4,00,000	00	0	No	No	0	NA		AN	NA 78,30,044	
7	LN Marketing	13.03.2020	36,00,000	36,00,000	00	0	No	No	0	NA		NA	NA 0	
© Mar	Mandhar Marketing	13.03.2020	18,00,000	18,00,000	OC	0	No	No	0	AN		NA	NA 0	
IBBUPADO2	Krish Electronics	14.03.2020	21,00,000	21 00 000	000	0	No	No	0	AN		NA	NA 0	

	N										2
	5/6		18	17	16	15	14	13	12	=	10
S. C.		J S Enterprises (Harmeet Kaur)	Ankur Enterprises	J K Sales	Mahdeb Traders	Vijayalakshmi Agenciles	Shree Sai Services (Managobinda Paraida)	Mahalaxmi Enterprises (Pawan Bhadoria)	Kumbhat Communication	Messrs Online ( Online Service)	Priya Shrivastava M/s Sanvriddhi Management Services
	14.03.2020		13.03.2020	14.03.2020	16.03.2020	13.03.2020	13.03.2020	13.03.2020	13.03.2020	16.03.2020	19.03.2020
	10,00,000		000,00,8	5,00,000	5,00,000	57,69,240	5,00,000	87,22,763	25,00,000	1,99,999	5,87,475
	10,00,000		8,00,000	5,00,000	5,00,000	1,00,000	5,00,000	5,00,000	25,00,000	1,99,999	5,87,475
	00		00	8	00	00	000	00	0C	00	000
	0		0	0	0	0	0	0	0	0	0
	No		No	No	No	No	No	No	No	No	No
	No		N <sub>0</sub>	No	No	N <sub>0</sub>	No	N <sub>O</sub>	No	No	No
	0		0	0	0	0	0	0	0	0	0
	NA		NA	NA	NA	NA	NA	AN	AN	AN	NA
	NA		NA	NA	NA	NA	NA	NA	NA	NA	NA
	0		0	0	0	56,69,240	0	82,22,763	0	0	0
	0		0	0	0	56,69,240	0	82.22,763	0	0	0
Technologies.	This Claims pertains to Advance deposit of recharge vouchers.  CD has transferred this amount to Pantel	Tax Invoice is issued by CD (ITVL).  Payment made by OC to CD.	Tax invoice is issued by CD (ITVL). Payment made by OCt o CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies.	Tax invoice is issued by CD (ITVL).  Payment made by OC to CD.  This Claims pertains to Advance deposit of recharge vouchers.  CD has transferred this amount to Pantel Technologies.	Tax invoice is issued by CD (ITVL). Payment made by Oct to CD. This Claims pertains to Advance deposit of recharge vouchers. CD has transferred this amount to Pantel Technologies. Serive agreement is not attached.	Payment made by OCt o CD and fts. 1,00,000 only and rest of the payment as claimed by OC is the payment made to Pantel.  Balance amount of claims is for payment OC has made to Pantel technologies. Service agreement is not attached.  This Claims pertains to Advance deposit of recharge youchers.	Tax Invoice is issued by CD (ITVL).  Payment made by OC to CD.  This Claims pertains to Advance deposit of recharge vouchers.  CD has transferred this amount to Pantel Technologies.	Tax invoice is issued by CD (ITVL) of Rs. 5,00,000 and rest to by Pantel Payment made by OC to CD of Rs. 5,00,000 only and and rest of the payment as claimed by OC is the payment made to Pantel.  Balance amount of claims is for payment oC has made to Pantel technologies. Service agreement attahed is with Pantel. This Claims pertains to Advance deposit of recharge vouchers.	Tax invoice is issued by CD (ITVL).  Payment made by OC to CD.  This Claims perains to Advance deposit of recharge vouchers.  CD has transferred this amount to Pantel Technologies.	Tax Invoice is issued by CD (ITV1).  Payment made by OC to CD.  This Claims pertains to Advance deposit of recharge vouchers.  CD has transferred this amount to Pantel Technologies	Claim Documents Ok. Claim is of Rs. 587475. In tally, CD has written of the balance amount payable.

IBBI/PLO02 20 /IP-N00333/ \* 2017-18/011/ @ 39 38 37 36 35 34 OVT INDIA PRIVATE and Broadcasting MSS Digital SUN TV NETWORK LIMITED RAJ TELEVISION NETWORK Ministry of Information Yatra Online Pvt. Ltd. TOTAL 22.01.2021 22.12.2020 16.03.2020 15.06.2020 14.09.2020 838,07,78,435.04/- 41,83,47,143.99/-725,14,64,368 1,52,13,085.97 35,66,22,056 1,16,12,116 13,50,132 6,81,112 1,43,75,296.94 12,00,000 44,07,944 0 0 0 00 000 00 000 00 00 0 0 0 0 0 0 No 0 0 0 0 0 0 725,14,64,368/-725,14,64,368 NA NA NA NA NA NA NA NA NA N NA 35,36,63,755.05/-8,37,789.03 72,04,172 1,50,132 71,08,16,791.05/-35,66,22,056 8,37,789.03 6,81,112 72,04,172 0 0 subject to the disposal of writ petition WP (C) No. 9240/2018. As the Claim relates to Pre 2018 March period, Balance as per audited books admitted[Tally balance] The claim is admitted as a contingent, declined being no agreed terms. Claim admitted and interest has been The claim not finalized due to short Claim admitted. The claim not finalized due to short information called for. interest calculated up to Feb 2020,. oming information, additional nformation called for. ning information, additional

EMAIL ID:- sachanlawanalyst@gmail.com TIS HAZARI COURT, DELHI-110054 734, LAWYERS CHAMBER BLOCK, WESTERN WING, IP Regd No.: IBBI/IPA-002/IP-N00333/2017-18/10911 RESOLUTION PROFESSIONAL M/S INDEPENDENT TV LTD. ANUP KUMAR OSUI \* ARED